

**Defective Case Register from 2025-02-12 to 2025-02-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/3974/2025	DEVAPUTRA DIVYA JEEVAN MISHRA	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-CRLMC/4151/2025	DASARATHI DASH	2025-02-12	1. Age of the petitioner No. 2 in cause title not tally with annex. 2 and 3. 2.Xerox copy attested of annex.2 filed but C.copy not filed as per index. 3.Age not reflected in v.nama. 4. Authentication Fee for C.Copy filed vide Annexure-3 of Re. 1.10 to be paid.
3	D-ABLAPL/4481/2025	DALIRANI BEHURAY	2025-02-12	.Petition not correctly addressed to Honorable Court
4	D-WP(C)/6050/2025	SANTOSH KUMAR DASH	2025-02-12	1. In index Sl. no not correctly mentioned. 2.page no23 not neat AND legible.
5	D-CRLREV/4269/2025	TUSAR KUMAR MISHRA	2025-02-12	In I .A -109/2025 it is mentioned dispense with c .copy of audit report under annexure -1
6	D-BLAPL/4577/2025	CHIRANJIB ROUT	2025-02-12	1. As per rejection order under Annexure-2, in G.R.Case No.1395/2021 not mentioned in the cause title.
7	D-WP(C)/5999/2025	SAROJA KANTA SAMAL	2025-02-12	Page nos18 and 19 not legible .
8	D-WP(C)/5859/2025	SATYA RANJAN MULIA	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Copy not served on S.C. (T).
9	D-ABLAPL/4528/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  . Sl.no.5 of affidavit not correct. 2. Age of the petitioner not reflected in v.nama.
10	D-CONTC/5641/2025	SUDARSAN BEHERA	2025-02-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
11	D-WP(C)/5845/2025	KARTIK KURMY	2025-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Date mentioned under annexure-8 not tally with the avarment of the writ petition.2. Hologram of Rs.50/- not paid . 3..Receipt Showing Serv.copy To ct not Filed.
12	D-CRLMA/4431/2025	DIBYAJYOTI SAHOO	2025-02-12	Page 15 and 16 not marked.
13	D-ABLAPL/4498/2025	TUKUNA KUMAR MISHRA	2025-02-12	Page 10 and 12 not legible.
14	D-CONTC/5485/2025	ADV.	2025-02-12	1.Address Of The Honorable Court Not Proper.

15	D-WP(C)/5869/2025	ABINASH ROUTRAY	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  The name of the petitioners in index,synopsis and date charts not correctly furnished
16	D- ABLAPL/4520/2025	SK. ZAFARULLA	2025-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Page no. 7 not neat.Signature of petitioner in Vnama not tally with cause title.
17	D-WP(C)/6122/2025	SANGRAM KESHARI ROUT	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
18	D-WP(C)/6107/2025	ALOK KUMAR PANDA	2025-02-12	30-OTHER DEFECT (IF ANY)
19	D- CRLMC/4258/2025	PRANAY KUMAR MAHARAJ	2025-02-12	PS case no. not mentioned in cause title.GR case no. wrongly mentioned in para -1.
20	D- BLAPL/4548/2025	SIBA RANJAN POLAI	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Sl.no. 4 of affidavit not correct. 2.SRP. in FIR, not tally with synopsis, petition , and rejection order.
21	D-WP(C)/5825/2025	SAPAN KUMAR PAL	2025-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Synopsis and date charts are not alphabetically paginated.2.Date mentioned at page 23 under Annexure-8 does not tally with bookmarks index index and averment of writ petition.3.Petition not correctly addressed to Honorable Court
22	D-WP(C)/5969/2025	ANUP UDAYA SENPATI	2025-02-12	.Subject Code incorrectly Mentioned
23	D-MACA/5853/2025	MAHITOSH SINHA	2025-02-12	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
24	D- ABLAPL/4490/2025	SURYASNATA MOHAPATRA	2025-02-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  PAGE NOs. ,are not correctly furnished in annex.8 .
25	D-WA/6031/2025	MANASH RANJAN MOHANTY, A.G.A.	2025-02-12	Put up for SR after filing of C copy of impugned order.
26	D- CRLMC/4158/2025	UMESH KUMAR LENKA	2025-02-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 13 partly legible.

27	D-WP(C)/5920/2025	SURYASNATA MOHAPATRA	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1.Age of opp.party Nos.4 to 10 not furnished. 2.Opp.Party No.3 is not represented. 3.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished. 4.Petition not correctly addressed to Honorable Court.
28	D-WP(C)/5972/2025	DHANANJAYA MUND	2025-02-12	Page-12 under Annexure-1 not filed
29	D-WP(C)/6113/2025	AKSHAYA KUMAR NAYAK	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-CONTC/5772/2025	ADV.	2025-02-12	SIGNATURE OF DEPONENT NOT TALLY WITH THE PETITIONER
31	D-WP(C)/6137/2025	RAJALAXMI BISWAL	2025-02-12	1.Annexure marking of order dated 04.01.2025 in prayer portion of writ petition appears to be wrong.2.The name of opp.parties in index synopsis date charts and affidavit of writ petition not correctly furnished.
32	D-BLAPL/4571/2025	NITYANANDA MOHAPATRA	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D-CONTC/5733/2025	GOBINDA CHANDRA DAS	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D-WP(C)/5560/2025	SANTOSH KUMAR NANDA	2025-02-12	.Petition not correctly addressed to Honorable Court
35	D-WP(C)/5893/2025	SUSANTA KUMAR PRADHAN	2025-02-12	.Petition not correctly addressed to Honorable Court
36	D-WP(C)/6127/2025	AKASH KUMAR PANDA	2025-02-12	.Petition not correctly addressed to Honorable Court
37	D-CRLMP/3958/2025	KARUNAKAR NAYAK	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-WP(C)/5926/2025	SUBRAT KUMAR NANDA	2025-02-12	.Receipt Showing Serv.copy To cg not Filed.
39	D-WP(C)/6065/2025	ABAKASH NANDA	2025-02-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
40	D-RSA/1952/2025	MANOJ KUMAR MOHANTY	2025-02-12	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2/- not paid. Decree Rs.5/- not Paid. (b) Appellate Court Judgement Rs.2/- not Paid. Decree Rs.5/- not Paid. 2.H.C.B.A Fee of Rs.50/- not affixed on the V.Nama.3.Prayer Portion in the I.A be corrected.
41	D-ABLAPL/4517/2025	SATYA RANJAN MULIA	2025-02-12	FIR no. in annexure -2 mentioned wrongly in index and Book mark.

42	D-CRLMC/4143/2025	JYOTI PRAKASH PATRA	2025-02-12	1.D.V.258/2020 mentioned under Annex-1 does not tally with the Index and averment-6 of the petition.
43	D-ABLAPL/4557/2025	AMIT KUMAR SAHU	2025-02-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.
44	D-CMAPL/6054/2025	SWAPNA KUMAR OJHA	2025-02-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
45	D-WP(C)/6061/2025	BHASKAR CHANDRA PANDA	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-MSA/5945/2025	AFRAAZ SUHAIL	2025-02-12	1.D.C. fee Rs.6/- to be paid. 2.Addressed of Honble C.J. not correctly furnished in Appeal petition. 3. Page no.19 annex-2 not exhibited
47	D-CMP/5497/2025	PRASANTA KUMAR SATAPATHY	2025-02-12	Proforma opp. parties nos. 17 and 19 are twice reflected in cause title of c . m .p
48	D-WP(C)/6106/2025	KHIROD CHANDRA MAJHI	2025-02-12	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated and also not marked in index.
49	D-WP(C)/6062/2025	SURESH KUMAR PANDA	2025-02-12	1.Writ petition and I.A. not correctly addressed to Honorable court.2.Deficit court fee of Rs.12/ to be paid on cause title of writ petition.
50	D-ABLAPL/4544/2025	PRADIPTA BEURA	2025-02-12	1.P.R.No.334/24-25 under Annexure-1 not mentioned in the cause title.
51	D-MACA/5692/2025	PRADEEP KUMAR MISHRA	2025-02-12	page no -17 in anex-1 date of pronouncement of judgement not correctly furnished
52	D-BLAPL/4552/2025	TANMAYA KUMAR MOHANTY	2025-02-12	P.R. no., not correct in date chart and page no.15 to17 as per annex.1.
53	D-WP(C)/5603/2025	JYOTI RANJAN DEO	2025-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. V.nama not signed by petitioner nos 1 3 4 5 and 6
54	D-CMAPL/5913/2025	ADV.	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-WP(C)/6101/2025	ARUN KUMAR BUDHIA	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
56	D-RVWPET/4697/2025	USHARANI PADHY, A.S.C.	2025-02-12	1-COURT FEE IS DEFICIENT. 1.Court Fee Rs.161384.25 is payable, Rs.6/- paid, D.C.Fee of Rs.161378.25 2. Undertaking For Non Filing Of Translated Copy Not Filed. 2. Being aggrieved certificate and support of good ground not furnished in the RVWPET petition.

57	D-ABLAPL/4568/2025	ARUN KUMAR BEHERA	2025-02-12	14-NOT PROPERLY INDEXED. 1.page no.6 of the writ petition is repeated.2.Subject code is not correctly furnished in affidavit.
58	D-ABLAPL/4421/2025	HIMANSHU SEKHAR MISHRA	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
59	D-WP(C)/5878/2025	ABINASH ROUTRAY	2025-02-12	1.Petition not correctly addressed to Honorable Court 2.Annexure-3 in book marks index not correctly page marked.
60	D-WP(C)/5998/2025	AKSHAYA KUMAR MOHAPATRA	2025-02-12	Declaration not complete .
61	D-WP(C)/6128/2025	KANANBALA ROY CHOUDHURY	2025-02-12	.Receipt Showing Serv.copy To ct not Filed.
62	D-CRLMC/4010/2025	PRATIK DASH	2025-02-12	1.I.A.Petition not correctly addressed to Honorable Court.2.C.copy of Annex-1 not filed.3.Page nos.113 and 171 not neat and legible
63	D-CRLMC/4290/2025	SANJEEB KUMAR JENA	2025-02-12	1. A NNEX.1 not described in the petition.2. As per impugned or. dtd.12-11-2024, C.T. no. not tally in the petition.
64	D-BLAPL/4576/2025	JUGALA KISHORE PANDA	2025-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. .As per rejection order name of trial court not tally , in synopsis and petition.2. Year of the date received ,in V. NAMA not correct .
65	D-WP(C)/5927/2025	SOURAV SUMAN BHUYAN	2025-02-12	1.Subject Code Not Furnished . 2.Receipt Showing Serv.copy To cg not Filed.
66	D-BLAPL/4496/2025	RAKESH KUMAR ROUTRAY	2025-02-12	Provision of law not correctly furnished .
67	D-WP(C)/5805/2025	KUNAL KUMAR SWAIN	2025-02-12	page no75 and 76 not in order.
68	D-WP(C)/5933/2025	ARUN KUMAR ACHARYA	2025-02-12	.Receipt Showing Serv.copy To ct not Filed.
69	D-CONTC/5680/2025	ADV.	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
70	D-ABLAPL/4562/2025	JUGALA KISHORE PANDA	2025-02-12	OP-4 signed in V Nama as Trinath Kahar in odia. But name in petition is Trinath Jhankar@Kaanr. Difference to be Reconciled.
71	D-CRLMC/3743/2025	ASHOK KUMAR SAHOO	2025-02-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished
72	D-WP(C)/5916/2025	NIROD KUMAR SAHOO	2025-02-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Subject Code not furnished in INDEX SYNOPSIS AND Cause Title
73	D-WP(C)/6045/2025	SHASHI BHUSAN JENA	2025-02-12	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
74	D-WP(C)/5970/2025	PRAVAT KUMAR NAYAK	2025-02-12	.Petition not correctly addressed to Honorable Court
75	D-BLAPL/4620/2025	SANJAYA NARAYAN SAHOO	2025-02-12	NEAT COPY OF ANNEXTURE-1 TO BE FILED
76	D-BLAPL/4578/2025	BHARAT BHUSAN ROUTRAY	2025-02-12	1. As per rejection order under Annexure-3,the name of the Lower Court does not tally with Petition.
77	D-ABLAPL/4426/2025	RASMITA DAS	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Occupation not furnished in the affidavit.
78	D-CMAPL/6001/2025	ADV.	2025-02-12	1.Period of Delay 495 DAYS 2. C.COPY OF DISMISSAL ORDER NOT FILED
79	D-MACA/5822/2025	PRASANTA KUMAR MAHALI	2025-02-12	Period of Delay 80 days
80	D-CRLA/319/2025	BASUDEV MISHRA	2025-02-12	Name of victim be redacted from paragraph -1 and other details of victim from cause title . put up for S .R thereafter .
81	D-WP(C)/5847/2025	SWAPNIL ROY	2025-02-12	.Petition not correctly addressed to Honorable Court
82	D-WP(C)/5983/2025	SIDHARTHA MISHRA	2025-02-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
83	D-CRLMC/4154/2025	DASARATHI DASH	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not furnished on declaration.
84	D-RSA/6018/2025	ANAM CHARAN PANDA	2025-02-12	8-CAUSE TITLE NOT IN ORDER.  1.R -12 in Lower Appellate Court not made Party in this Appeal.2.Respondents No-11 to 15 are made Parties not yet substituted vice R-4 in the Lower Appellate Court
85	D-WP(C)/5861/2025	NARESH CHANDRA JENA	2025-02-12	1.Annexures are not correctly exhibited.2.Legible copy of page Nos.23 and 24 to be filed
86	D-WP(C)/5887/2025	SUDARSAN BEHERA	2025-02-12	.Petition not correctly addressed to Honorable Court
87	D-CRLA/3355/2025	AMITAV TRIPATHY	2025-02-12	1-COURT FEE IS DEFICIENT.  1.Court Fee Rs.6/-not paid 2.Hologram of Rs.50/-of H.C.B.A. not paid
88	D-CRLMC/4186/2025	SANJIB KUMAR BHANJADEO	2025-02-12	Age of the petitioner not tally with copy of N.B.W order and cause title.
89	D-CRLA/4605/2025	DEBASIS SARANGI	2025-02-12	1Rigoros imprisonment awarded in default of fine wrongly mentioned in para no,1 of appeal memo and I.As.2-Paragraph no. wrongly

				mentioned in certificate of affidavit in I.A.No.497/2025
90	D-WP(C)/6057/2025	ITISHREE TRIPATHY	2025-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. In the index serial no not correctly mentioned. 2.L.A.A. weal fare fee of Rs.10/- not paid .
91	D-RVWPET/6049/2025	DURGA CHARAN DEY	2025-02-12	place it after filing of impugned order
92	D-WA/5943/2025	IN PERSON	2025-02-12	Put up for SR after filing of V.nama and C copy of impugned order be filed.
93	D-CRLMC/4132/2025	ARUN KUMAR DAS 1	2025-02-12	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. PS and GR case no. not mentioned in cause title. 2..Petition not correctly addressed to Honorable Court
94	D-WP(C)/5968/2025	DEBASIS MOHAPATRA	2025-02-12	1.Copy Not Served On S.C.(T)
95	D-WP(C)/5990/2025	SIVA SANKAR CHAINI	2025-02-12	.Petition not correctly addressed to Honorable Court
96	D-WP(C)/6132/2025	SHASHI BHUSAN JENA	2025-02-12	Legible copy of page-24 to be filed
97	D-WP(C)/6000/2025	RANJAN KUMAR NAYAK	2025-02-12	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1) Deficit Court fee Rs 24/- to be paid in Petition. (2) Petitioner No 2 to 5 not executed in V.NAMA
98	D-BLAPL/4533/2025	PRADEEP KUMAR NATH	2025-02-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. A.C fee of Rs.2/- not paid in Vnama.
99	D-CRLMP/4013/2025	AKHAND	2025-02-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
100	D-WP(C)/5787/2025	ANUP KUMAR MOHAPATRA	2025-02-12	synopsis and date charts not alphabetically paginated
101	D-ABLAPL/4614/2025	ABHIMANYU KHATUA	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.D.Fee of OSBC Rs.50/- not paid.
102	D-WP(C)/5931/2025	KUNJA SUNDAR DAS	2025-02-12	.Subject Code Not Furnished .
103	D-WP(C)/5852/2025	PRADEEPTA KUMAR SWAIN	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
104	D-ABLAPL/4515/2025	PRAKASH CHANDRA DASH	2025-02-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 9 to 12 not neat.

105	D-CRLMC/4194/2025	JAYADEBA BEHERA	2025-02-12	1.N.B.W. orders dtd. 21.06.202 mentioned in synopsis and averment -1 of the petition does not tally with the cause title and under Annex-2.
106	D-WPCRL/3943/2025	JAYANTA KUMAR MAJHI	2025-02-12	.Subject Code incorrectly Mentioned
107	D-MATA/872/2025	BIBHU PRASAD MOHANTY	2025-02-12	3-AUTHENTICATION FEE IS DEFICIENT. 1.Au. Fee Rs. 4.50p on Appellate Court Decree not paid. 2.Cause Title Not correctly addressed in appeal, IA NO 9/25
108	D-OTAPL/5598/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-02-12	1. Period of Delay 17 days
109	D-WP(C)/5901/2025	KADAR MOHAMMAD	2025-02-12	Copy not served on the counsel for Transport Deptt.
110	D-WP(C)/5456/2025	SOUMYA MISHRA	2025-02-12	1.Petition not correctly addressed to Honorable Court
111	D-RPFAM/5312/2025	UPENDRA KUMAR PANDEY	2025-02-12	3-AUTHENTICATION FEE IS DEFICIENT. 1.AU fee RS 1.10p not paid 2.Code not indicated
112	D-BLAPL/4390/2025	BISHNU PRASAD PRADHAN	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph not correctly mentioned in the affidavit. 2.Petition not correctly addressed to Honorable Court
113	D-MACA/5816/2025	PRASANTA KUMAR MAHALI	2025-02-12	Period of Delay 80 days
114	D-WP(C)/6055/2025	SANJIB KUMAR RATH	2025-02-12	.Petition not correctly addressed to Honorable Court
115	D-CONTC/5618/2025		2025-02-12	NOT PROPERLY ADDRESS TO THE HONBLE COURT
116	D-WP(C)/5994/2025	SIDHARTH PRASAD DAS	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Declaration not complete .Annexure -1not legible .
117	D-BLAPL/4589/2025	BIBHUTI RANJAN MOHANTY	2025-02-12	1.As per rejection order under Annexure-2,in C.T.Case No.85 of 2024 not mentioned in the cause title.
118	D-CRLA/4100/2025		2025-02-12	This may be regd .as CRLMC
119	D-ABLAPL/4475/2025	MANAS KUMAR CHAND	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
120	D-FAO/5815/2025	MAHITOSH SINHA	2025-02-12	Receipt showing deposit of awarded amount before the commissioner not filed.
121	D-CRLMC/4166/2025	RAJIB LOCHAN PATTNAIK	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.SL. NO. 5 NOT PROPER. 2..Petition not correctly addressed to Honorable Court

122	D-WP(C)/5876/2025	SIDHESWAR MALLIK	2025-02-12	Paragraphs of writ petition not correctly numbered.
123	D-BLAPL/4586/2025	SANJIB KUMAR BHANJADEO	2025-02-12	.Petition not correctly addressed to Honorable Court
124	D-WP(C)/6051/2025	SHASHI BHUSAN JENA	2025-02-12	page no 14 15 16 and 17 not neat and legible.
125	D-MACA/5862/2025	MAHITOSH SINHA	2025-02-12	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
126	D-RVWPET/4710/2025	USHARANI PADHY,A.S.C	2025-02-12	1.D.C.fee Rs.357878.25 to be paid.2. Undertaking for filing of Translated copy not filed. 3. Being aggrieved certificate and Support of good grounds not filed
127	D-ABLAPL/4394/2025	SURYAKANTA DWIBEDI	2025-02-12	.Subject Code Not Furnished .
128	D-WP(C)/6184/2025	SWAPNIL ROY	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
129	D-ABLAPL/4543/2025	MITU KUMAR BISWAL	2025-02-12	P.S. no, not correct in prayer of petition.
130	D-CONTR/39112/2024	KALINGA KESHARI MOHAPATRA	2025-02-12	1. NAME OF OP NO 2 NOT FURNISHED 2. Code NOT CORRECTLY FURNISHED
131	D-WA/4863/2025	BINI MISHRA	2025-02-12	Period of Delay 10 days delay
132	D-WP(C)/5885/2025	GHANASHYAM DASH	2025-02-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.The name of Husband/father of petitioner No.3 not furnished.2.A.fee of Rs.3.30p not paid on c.copy of Annexure-3.
133	D-CRLA/4438/2025	RAKESH BEHERA	2025-02-12	PLACE AFTER REDACTION OF R2
134	D-WP(C)/5857/2025	KUNAL KUMAR SWAIN	2025-02-12	Annexures are not attested with signature of the advocate for the Petitioner.
135	D-ABLAPL/4598/2025	RAKESH RANJAN DASH	2025-02-12	.Petition not correctly addressed to Honorable Court
136	D-WP(C)/6130/2025	KANANBALA ROY CHOUDHURY	2025-02-12	.Receipt Showing Serv.copy To ct not Filed.
137	D-WP(C)/5911/2025	NIROD KUMAR SAHU	2025-02-12	1.Petition not correctly addressed to Honorable Court 2.Receipt Showing Serv.copy To cg not Filed.
138	D-ABLAPL/4551/2025	SATYA NARAYAN MISHRA 4	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.14 not neat and legible.2.Name of Father of the deponent on affidavit does not tally in Item No.2.
139	D-BLAPL/4610/2025	BISWAJIT TRIPATHY	2025-02-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Age of the deponent on affidavit does not tally with declaration. 2. Petition not correctly addressed to Honorable Court
140	D-ABLAPL/4519/2025	ARIJEET MISHRA	2025-02-12	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 7 not neat.
141	D-WP(C)/6175/2025	SAROJ KUMAR ROUTRAY	2025-02-12	30-OTHER DEFECT (IF ANY) 1. The name of the husband/ father of the petitioner not mentioned in cause title of writ petition. 2. Enrollment and mobile numbers of all the counsel in vakaltnama not furnished
142	D-CRLMC/4176/2025	TRILOCHAN PANIGRAHI	2025-02-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date not mentioned in Date Chart. 2. C. Copy of F.I.R. not filed. 3. C. Copy of F.I.R. in Puri Town P.S. Case No. 113 Of 2023 not filed. 4. Copy of counter F.I.R under Annexure-2 not correctly furnished in the index.
143	D-BLAPL/4608/2025	SUBODH KUMAR MOHANTY	2025-02-12	FI R COPY NOT FILED
144	D-CRLA/4542/2025	MANOJ KUMAR PANDA	2025-02-12	Receipt showing copy On vigilance counsel not filed
145	D-ABLAPL/4491/2025	RABI NARAYAN MOHANTY	2025-02-12	14-NOT PROPERLY INDEXED. Page 12 and 14 not available.
146	D-BLAPL/4601/2025	SAROJ KUMAR DASH	2025-02-12	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 10 not neat and legible.
147	D-WPCRL/3965/2025	BISWAJIT NAYAK	2025-02-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
148	D-CMAPL/5961/2025	MOHAMMED RIAZ	2025-02-12	C. copy OF DISMISSAL ORDER NOT FILED
149	D-CMP/5530/2025	DWARIKA PRASAD MOHANTY	2025-02-12	1. Petition not correctly addressed to Honorable Court 2. Age of petitioner no. 2 and age father name of opp .party 3 not furnished in cause title . 3 . In index list of date mentioned BB instead of B - BB and in place of c .m .p it is mentioned writ petition .
150	D-MACA/5814/2025	PRASANTA KUMAR MAHALI	2025-02-12	Period of Delay 63 days
151	D-WP(C)/6105/2025	ALOK KUMAR PANDA	2025-02-12	Batakrushna Jena the petitioner No. 1 in court below vide Annexure-1 has not been made party in this writ petition.
152	D-WP(C)/6072/2025	AMITABH MISHRA	2025-02-12	1. Page No 57 to 59 of Annexure-4 are not Neat. Signature of Petitioner No 6 and 7 not in the V. nama
153	D-FAO/6063/2025	ABINASH ROUTRAY	2025-02-12	1. not correctly addressed in IA. 2. C. Copy of judgment filed but not indicated in index.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 12-02-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/47/2017	CMAPL/47/2017	MR.CHANDRAKANTA PRADHANCENTRAL GOVT. COUNSEL,O.H.C.	OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED OTHERS. E. NO AS WELL AS R. NO. OF THE FILING ADV. NOT FURNISHED